

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4736
ANSWERED ON:26.04.2005
INSPECTION OF INDO-BANGLADESH BORDER
Rao Shri Sambasiva Rayapati

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India and Bangladesh decided to hold a fresh inspection of the disputed areas alongwith the international border in Assam;
- (b) if so, whether the inspection would be followed by Home Secretary level meetings between the two countries to resolve the four decades old border dispute;
- (c) if so, whether the Centre had also asked Karimganj district administration in lower Assam to submit a report on the disputed portions of the India-Bangladesh border in the Lathitilla-Dumabari sector of the district; and
- (d) if so, the extent to which joint inspection of the border by India and Bangladesh has helped in settling this dispute?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): No, Sir. However, joint demarcation of 3 Kms in Lathitilla-Dumabari sector in Assam is pending.

During the last Home Secretary's level talks between the two countries in September, 2004, the Bangladesh side stated that they were examining the Indian proposal to resolve the pending boundry issues.